

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

37

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16/12/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER :
PETITION NUMBER : TCP/102/2016
NAME OF THE PETITIONER(S) : S. K. GANESAN
NAME OF THE RESPONDENT(S) : BALAJI RUBBER INDUSTRIES PVT LTD
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) Dr. K.S. Ravichandran P.C.S } for
S. Manjula Devi. Adv. } Petitioners
M. K. Preetka Adv } 1 to 5
for KSR & Co.

[Handwritten Signature]

2) Mohammed Umar. IC
Pr B. Dhanaraj

[Handwritten Signature]

[Handwritten Signature]

Ranghasayee
For Anant Menathia

for P7

Ranghasayee

ORDER

At request of the parties, list this matter on 24.01.2020.

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical)

-Sd-

(B. S.V. PRAKASH KUMAR)
Member (Judicial)

vs